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## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

## CP (C) NO. 436/93 & MA NO. 3425/93 in OA NO. 772/90

New Delhi this the 17th day of November, 1993.

## CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Khemanand Khuleba, S/O Shri Bachi Ram, Aged 25 years, Casual Worker, Delhi Doordarshan Kendra, Sansad Marg, New Delhi. R/O E-37, Moti Bagh, New Delhi.

Petitioner

By Advocate Shri K. N. R. Pillai

Versus

Shri P. Basu, Director General, Doordarshan, Mandi House, New Delhi.

... Respondent

## ORDER (CRAL)

Hon'ble Mr. Justice V. S. Malimath :-

On the request of the learned counsel for the petitioner, this contempt of court case is permitted to be withdrawn, which he did so in the light of the judgment of the Tribunal rendered in CP (C) No.138/93 in O.A. No. 905/90 decided on 4.11.1993.

(S. R. Adige) Member (A)

( V. S. Malimath ) Chairman

/as/